

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 308
(To be answered on the 3rd February 2022)**

RCF FEES

308. SHRI A.K.P. CHINRAJ

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Airline operators are entitled to collect Regional Connectivity Fund (RCF) fees from the passengers to pay the RCF levy and if so, the details thereof;
(b) whether any complaint has been received by the Government in this regard and if so, the details thereof; and
(c) the details of action taken on each of these complaints?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a): Regional Connectivity Scheme (RCS)- UDAN (Ude Desh ka Aam Nagrik) scheme is a market driven scheme. Interested airlines, based on their assessment of demand on particular routes submit their proposals at the time of bidding under UDAN. Under UDAN scheme, besides concessions offered to Selected Airline Operators (SAOs) by Central Government, State Governments and Airport operators, Viability Gap Funding is also provided to SAOs from Regional Air Connectivity Fund for affordable UDAN flights. UDAN is a self-financing scheme. Accordingly, as per the Rule 88C of the Aircraft Rules, 1937, Government of India has imposed a levy of Rs. 5000/- per flight on scheduled domestic flights on routes other than category II/IIA, RCS routes and for aircrafts below 80 seats to fund RCS - UDAN. The levy is imposed on each departure of the aircraft on Trunk routes, subject to certain exemptions. Airlines are free to pay the levy as per mechanism devised by them.

(b) and (c): Ministry of Civil Aviation / Directorate General of Civil Aviation has been receiving grievances related to air transport including on the airfare charges payable by the public. They are redressed as per the established mechanism / extant guidelines in the matter. Further, Ministry of Civil Aviation has launched Air-Sewa Application - a digital platform, for enabling travellers to submit grievances and seek information on air travel in India. Passengers may report their grievances on Air-Sewa Application for expeditious disposal.
